NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 45(ND)16

CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE COMPANY: M/s. Sh. Rishi Kumar Goel & Anr. V/s. M/s. Pee Cee Castings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Learned counsel for the parties are present. They have stated that the parties to the petition have amicably settled the matter and therefore, the same may be dismissed as withdrawn. Taking into consideration the submissions of the learned counsel for the parties the matter is dismissed as withdrawn and shall be consigned to records after its due completion.

(R.Varadharajan)

Sd-

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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